

W.P.(C) No.28252 of 2011

20.11.2015

Mr. B. Bhuyan, learned Additional Government Advocate submits that an affidavit has been filed by the Chief Secretary on 16.10.2015. The same is not available on record. Hence, the Registry is directed to locate and tag the same with the records.

Learned Additional Government Advocate is directed to serve copies of the aforesaid affidavit on the learned counsel for the petitioners as well as prepare copies thereof for the Court in the event the affidavit is not available in the Registry.

List this matter on 27.11.2015.

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I. M

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S.C. Parija,J.